

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:1293  
ANSWERED ON:07.03.2008  
VACANT POSTS OF JUDGES IN JHARKHAND HIGH COURTS  
Mehta Shri Bhubneshwar Prasad;Ram Shri Ghuran

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the actual strength of judges in the Jharkhand High Court has come down to one-third of its sanctioned strength;
- (b) if so, the facts in the matter;
- (c) whether thousands of cases have become pending owing to the shortage of judges;
- (d) whether the High Court lawyers were on strike against the shortage of judges for the entire month of October, 2005; and
- (e) if so, the action being taken by the Government in this regard?

**Answer**

MINISTER OF LAW AND JUSTICE(SHRI H. R. BHARDWAJ)

(a),(b),(c),(d) & (e) Keeping in view that a large number of cases were, pending in the Jharkhand High Court, in a review undertaken during the year 2007, Government has approved increase in the judge strength of the Jharkhand High Court by 8 judges w.e.f. 1.11.2007, raising the strength of judges from 12 to 20. At present, Jharkhand High Court has a working strength of 9 Judges. The recommendation made by the Chief Justice of Jharkhand High Court is being processed.